

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(CAA) 11 (ND) 2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.02.2018**

**NAME OF THE COMPANY: SDRM Infotech Pvt. Ltd. And Damanisons
Bullion Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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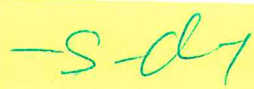
For the Petitioner (s): Mr. M. K. Bansal, Advocate

For the Respondent (s): None


ORDER

A request for adjournment is made by the Ld. Counsel for the Petitioner.

At his request adjourned to 26th February, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**